

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)31(CHE)2023  
**PETITION NUMBER** : CP(CAA)/52(CHE)2023  
**NAME OF THE PETITIONER(S)** : Dredging International India  
Private limited  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. Inbaraju R for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani along with Counsel Ms. Sree Kumari for OL.

RD report available.

OL Report be filed within a week from today.

List this application for hearing on **08.05.2024**.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(JYOTI KUMAR TRIPATHI)**  
MEMBER (JUDICIAL)